## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/106/2016

NAME OF THE PETITIONER(S)

: S.K. Ganesan & 4 others

NAME OF THE RESPONDENT(S)

: M/s Bidar Rubber and Reclaims Pvt. Ltd. & 8 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL) DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

O. Dr.K. S. Ravi Chandran, PCS
S. Marsilla Devi, Adv
For KSR & LD

coursel for Resp. 6-8

Deepay

for Adv. 16. Shanaraj

Deepa Mariappan

**ORDER** 

Counsel for Petitioner present. Counsel for R-6 to R-8 present. Counsel for other Counsel for the Applicant in C.A. filed u/s 8 of the Respondent absent. Arbitration Act called absent. Counsel for R-6 to R-8 is directed to inform the Applicant in C.A. to appear on the next date of hearing. Put up on 05.07.2017 at 10.30 A.M.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)